

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6925
ANSWERED ON:18.05.2012
INVESTIGATION AGAINST ENTITIES
Bhadana Shri Avtar Singh;Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of FINANCE be pleased to state:

- (a) Whether Securities & Exchange Board of India (SEBI), Income-tax Department and Directorate of Enforcement are investigating cases against a conglomerate of textiles and apparel companies for Income-tax evasion and money laundering and if so, the details thereof;
- (b) whether SEBI has also received complaints of misrepresentation in corporate reporting; (i) issue of NCDs without approval of shareholders; and (ii) doubtful of `slum-sale basis` of land and machinery to certain companies; and
- (c) if so, the complete details of investigations carried out by various investigating agencies in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) No Sir.
- (b) No Sir.
- (c) Does not arise in view of reply to (a) & (b).